I , Ramdhar Singh Son of Vishnu Pad Singh aged 59 year, Resident of Village - Sokheya, P.O. Ibrahimpur (Aurangabad), Present Address - 36A, Kranti Marg (Harding Road), Patna - 800001 do hereby solemnly affirm and state :-

## DETAILS OF MOVABLE ASSETS

(Assets in joint name indicating the extent of joint ownership will also have to be given)

S. No.	Description	Self	Spouse(s) Name(s) Ram Dulari Devi – Wife	Dependent- 1 Name	Dependent- 2 Name	Dependent- 3 etc. Name
(i)	Cash	49500			*******	******
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	SBI(Aurangabad) Rs. 2.00 SBI (Vidhan Sabha)as on 31/12/2013 –Rs 63338.98 Canara Bank- Rs. 6577	*******			
(iii)	Bonds, Debentures and Shares in	•	Investment in 1/3 rd Shares Ram Raksha	*******	******	
	companies		Seva Samiti, Hurka Dehri on Sone,Rohtas, (Tridevi Institute of Nursing and Health Science) Rs 15,00,000			
(iv)	Other financial instruments, NSS. Postal Savings, LIC Policies, etc.	SBI Life Smart performance 297,000	*******		*******	
(v)	Motor Vehicles (details of weight and value)	Tractor BHZ 235 With all agri. Equipment and accessories Rs 2.00 lakhs (Approx) Scorpio Worth Rs. 9.10lacs		******		
(vi)	Jewellery (give details of weight and value)	1.Gold-100 gm (Bracelet, chain, 4 tabiz, Ring)	1.Gold – 400gm Value Rs.12.32 Lacs			



		Ruddraksh Mala with golden chain value Rs 55,000 (approx) value Rs. 3.08 Lacs 2.Silver 50gm Rs 2875.00, 3.Ring Moti, Pukhraj, Manik,(Gold) and Gomed(Silver) worth Rs 2.6 9lacs 4. 101 Silver Coins Value worth Rs. 75,750(approx) 5. Silver Utensils Wt 1kg(approx) Value Rs. 57500( approx) Seiko Watch Rs 25,000 (Approx)	(approx)  2.Silver 1 Kg value Rs 0.57 Lacs (Approx)  3. 51 Silver Coins worth Rs 38250 (Approx)		
(vii)	Other assets, such as values of claims / interests	125 qt.(approx) Masur Worth Rs 6 lacs (Approx) Mustard 70qtl worth Rs. 2.45 Lacs Wheat 100qtl worth Rs. 1.5 Lacs 40 Cows and 30 calfs (owned by HUF.)	425 qt (approx) paddy worth Rs 5.5 lacs (Approx)	 	

Note: Value of Bonds / Share / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependent here means a person substantially dependents on the income of the candidate.

DETAILS OF IMMOVABLE ASSETS

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[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

S. No	the state of the s	Self	Spouse(s) Name(s)	Dependent- 1 Name	Dependent- 2 Name	
(1)	Agricultural Land Locations (s) - Survey thana number (s) -610 Extent (Total measurement) - Current market value	10.79 Acres 610 Rs 107.90 Lakhs(Approx)	8.09 Acres 610 Rs 80.90 Lakhs(Approx)		2 Name	3 etc, Name
(ii)	Non-Agricultural Land – Location (s) – Survey number (s) – Extent (Total measurement) – Current market value	Aurangabad Ward No 28-566 5 decimal Land Value ' 25Lakhs(Approx)	********	P		
(iii)	Building (commercial and residential) – Location (s) – Survey / door number (s) – Extent (Total measurement) – Current market value	Sokheya 611 9 decimal 15 Lakhs(Approx)				
(iv)	Houses / Apartments, etc Location (s) - Survey / door number (s) - Extent (Total measurement) - Current market value		************			
v).	Other (such as interest in property)					********

Note: Neither declarant and nor his family members possesses any kind of fire arms.

<sup>3</sup> I give herein below the details of my liabilities / overdue to public financial institutions and



Government dues:-[Note: Please give separate details for each item]

S. No		Description	Name & address of Bank / Financial Institution (s) / Departments (s)	Amount outstanding as on31/12/2013.	
(a)		(i) Loans from Banks		******	
		(ii) Loans from financial institution	******	-	
		(iii)Government dues	Loan for Scorpio from GOB	162500	
	a)	Dues to departments dealing with government accommodation			
	b)	Dues to departments dealing with supply of water	********		
	c)	Dues to departments dealing with supply of electricity	********		
	d)	Dues to departments dealing with telephones		1,	
	e)	Dues to departments dealing with government transport (including aircrafts and helicopters)	MARANALA		
	f)	Other dues, if any	*******	*******	
S. No.		Description	Name & address of Bank / Financial Institution (s) / Departments (s)	Amount outstanding as on	
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DDGPS8968R AAOHR2688M (HUF) file for the AY 2011-12 for HUF	*********	



(ii)	Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
(iii)	Sales Tax [Only in case of proprietary business]		******
(iv)	Property Tax	********	**********

I, Ramadhar Singh, do hereby verify and declare that the above mentioned contents are true and correct to the best of my knowledge and belief; no part of it is false and nothing material has been concealed there from.

Verified at PATNA this the 31th Day of December 2013.

(Ramadhar Singh)

Chuni

M.L.A

Bihar, Patna